

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/ (IB)/2017
NAME OF THE PETITIONER(S) : SUYOG MERCHANDISE SHIPPING PVT LTD
NAME OF THE RESPONDENT(S) : NISSAN MOTORS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Suzana & Suzana
Aashish Jain Luria

Counsel for Respondent



PJ Sri Ganesh
9884862677
Sri Ganesh Ganesh

Counsel for Petitioner



ORDER

Mr. P.J. Sri Ganesh, Counsel for Petitioner present. Mr. Aashish Jain Luria, Counsel for Respondent present. They submitted that the parties are settling the matter and will submit final outcome in short time. At request of both the parties, time is enlarged. Put up on 07.08.2017 at 10.30 A.M.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)